

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri S. Jayaraman, Member
Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member**

Date of Order:21.9.2012

Petition No. 87/TT/2012

IN THE MATTER OF

Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009 for provisional transmission tariff from DOCO to 31.3.2014 for assets under Common Scheme for 765 kV pooling stations and Network for NR, Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14 period.

AND IN THE MATTER OF

Power Grid Corporation of India Limited, Gurgaon

....**Petitioner**

Vs

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited, Jaipur
2. Ajmer Vidyut Vitran Nigam Limited, Jaipur
3. Jaipur Vidyut Vitran Nigam Limited, Jaipur
4. Jodhpur Vidyut Vitran Nigam Limited, Jaipur
5. Himachal Pradesh State Electricity Board, Shimla
6. Punjab State Electricity Board, Patiala

7. Haryana Power Purchase Centre, Panchkula
8. Power Development Department, Jammu
9. Uttar Pradesh Power Corporation Ltd., Lucknow
10. Delhi Transco Limited, New Delhi
11. BSES Yamuna Power Limited, New Delhi
12. BSES Rajdhani Power limited, New Delhi
13. North Delhi Power Limited, New Delhi
14. Chandigarh Administration, Chandigarh
15. Uttarakhand Power Corporation Ltd., Dehradun
16. North Central Railway, Allahabad
17. New Delhi Municipal Council, New Delhi

..Respondents

ORDER

In this petition the petitioner, Power Grid Corporation of India Limited (PGCIL) has sought approval for tariff from DOCO to 31.3.2014 in respect of assets under Common Scheme for 765 kV pooling stations and Network for NR, , Import by NR from ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14 period, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, as amended from time to time (hereinafter referred to as “the 2009 regulations”). Further, the petitioner has requested to approve provisional tariff as per 2009 regulations.

2. Instant petition includes 10 assets and provisional tariff for 9 assets was allowed by the Commission, vide order dated 29.3.2012. PGCIL has requested to allow provisional transmission tariff for the remaining one asset, vide its affidavit dated 13.9.2012.

3. The petitioner has made the application as per the Appendix of the 2009 regulations. The petitioner has also complied with the requirements of Central Electricity Regulatory Commission (Procedure for making of application for determination of tariff publication of the application and other related matters) Regulations, 2004, such as service of the copy of the application on the beneficiaries, publication of notice and web hosting of the application etc.

4. In exercise of power under Regulation 5(4) of the 2009 regulations, we have decided to grant provisional tariff for the remaining one i.e. Asset (iii) 765/400 kV, 1500 MVA ICT-III at Gaya S/S along with associated bays

5. The annual transmission charges claimed by the petitioner for the period 2009-14 are as under:-

(` in lakh)

Asset	Anticipated DOCO/DOCO	2012-13	2013-14
Asset (iii) 765/400 kV, 1500 MVA ICT-III at Gaya S/S along with associated bays	1.8.2012	1147.5	1834.46

6. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission asset are allowed as under :-

Asset	Anticipated DOCO/DOCO	(` in lakh)	
		2012-13	2013-14
Asset (iii) 765/400 kV, 1500 MVA ICT-III at Gaya S/S along with associated bays	1.8.2012	1032.75	1651.01

7. The order dated 29.3.2012 remains unaltered in all other aspects. The transmission charges approved above shall be applicable from the date of actual date of commercial operation. The transmission charges approved above shall be applicable from the date of actual date of commercial operation.

Sd/-
(M. Deena Dayalan)
Member

Sd/-
(V.S. Verma)
Member

Sd/-
(S. Jayaraman)
Member

Sd/-
(Dr. Pramod Deo)
Chairperson

